

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3171
ANSWERED ON:30.08.2012
FISHING ACTIVITIES UNDER MGNREGS
Dias Dr. Charles

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of fisheries related works permitted under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) whether the Government proposes to include jobs like repairing of fishing nets and boats under cooperative Government sector and making of dwellings for deserving fishermen with the aid of State Governments under permissible works under MGNREGS; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a): The primary objective of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is to enhance the livelihood security of the rural households, by providing on demand up to 100 days of guaranteed wage employment in a year to every rural household for doing unskilled manual work. Creation of durable assets and strengthening the livelihood resource base of the rural poor is also an important objective of the Act. Schedule-I of MGNREGA as amended from time to time lists the category of works on which the Schemes formulated by State Governments under Section 4(1) of the Act for giving effect to the provisions of the Act shall focus upon. Fisheries related works, such as, fisheries in seasonal water bodies on public land and works in coastal areas, such as, fish drying yards, belt vegetation are activities included in Schedule -I of the Act.

(b): No sir.

(c): Does not arise.